

(b) what is the number of air hostesses whose services were discontinued after the medical examination;

(c) what are the reasons for non-continuation of their service, if any; and

(d) what are the reasons for commencing the superannuation medical examination after completion of 34 years of age in case of female employees only?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) and (b) During the period 1984 to 1988, 73 airhostesses of Indian Airlines and 464 airhostesses of Air India appeared for medical examination on attaining the age of 35 years. The services of none of the airhostesses were discontinued after medical examination.

(c) Does not arise.

(d) In accordance with the Regulations of Indian Airlines and Air India, Airhostesses retire on attaining the age of 35 years. The competent authority may, however, extend the services of Airhostesses beyond the age of 35 years by a year at a time subject to the condition that the person concerned is medically fit.

### **Expenditure on Education**

3192. SHRI YALLA SESI BHUSHANA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what amount of money was spent on education in the entire country during 1987-88 by the Central Government as well as the State Governments;

(b) what were the percentage of expenditure on Primary Education, Secondary Education, Higher Education and Technical Education, respectively; and

(c) what steps have been contemplated to improve Primary Education in the country?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) An amount of Rs. 9693.71 crores was spent on Education in the entire country during 1987-88 by the Central Government as well as State Governments.

(b) The percentages of expenditure on Primary Education, Secondary Education, Higher Education and Technical Education were 43.94, 31, 39; 13.52 and 5.16 respectively.

(c) NPE 1986 gives priority to Primary Education with a view to achieving the goal of universalisation of Elementary Education. The scheme of Operation Blackboard is being implemented in various States/UTs in a phased manner with a view to improve primary school education. The drive is phased to cover 20 per cent Community Development Blocks Municipal areas in 1987-88, 30 per cent in 1988-89 and 50 per cent in 1989-90. The expanded and reorganised scheme of Non-Formal Education is in operation for those children who have either dropped out of school or cannot attend the formal school. Teachers Training Institutes are being upgraded through the scheme of opening DIETs/CTE/ITASE.

**Use of the broad-gauge siding at Hissar by Haryana Tube Manufacturing Company**

3193. SHRI D. B. CHANDRE GODWA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that M/s Haryana Tube Manufacturing Company Pvt. Limited, Hissar has been granted permission for use of Broad Gauge Assisted siding at Hissar belonging to Bhakra Beas Management Board (BBMB) without obtaining a 'no objection certificate' from BBMB though the permission was refused

by Ferozpur Division of Northern Railway;

(b) whether the company had furnished wrong drawings and information to Bikaner Division for getting the permission;

(c) whether it is also a fact that Bhakra Beas Management Board got this siding exclusively for themselves, stopped paying maintenance charges to the Railways since 1986 due to the permission given to the above named company without obtaining 'No Objection Certificate' from them, thus causing huge loss of revenue to the Railways; and

(d) if so, what steps Government have taken or propose to take to withdraw the unlawful permission given to M/s. Haryana Tube Mfg. Co. Pvt. Ltd; Hissar and to recover the maintenance charges from them.

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA):

(a) It is a fact that M/s. Haryana Tube Mfg. Co. Pvt. Ltd. has been granted permission to use the siding. The siding, however, does not belong to Bhakra Beas Management Board. It is an assisted siding wherein the track and other retrievable materials belong to the Railway. In terms of the agreement it was within the Railways' competence to permit use of the siding by any other party.

(b) No such information is available with the Railway,

(c) Interest and maintenance charges upto March '87 have been paid by Bhakra Beas Management Board. Placement on their siding has since been discontinued, due to their default in payment. Notice has been served on Bhakra Beas Management Board for payment of the arrears due.

(d) Permission granted by the Railways to M/s Haryana Tube Mfg. Pvt. Ltd. was not unlawful, as explained in reply to part (a) above. The permission has, however, been withdrawn in Nov. '88.

#### Opening of a halt station at Chandipur

3194. SHRI NARAYAN KAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether a letter dated the 12th October, 1988 for opening of a halt station at Chandipur has been received by Government from the President of Village Development Committee, Village Kota, Distt. Burdwan, West Bengal;

(b) whether it is a fact that the said Gram Panchayat has even offered labour for construction of the station;

(c) whether the SDO, Durgapur had found the grounds for demanding a halt station at Chandipur as justified and in the public interest;

(d) if so, what is the reaction of Government to the said demand; and

(e) whether Government propose to provide the said halt station; if so, what are the details of Government's proposals in this regard and if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA):

(a) Yes, Sir.

(b) Yes, Sir.

(c) Copy of a letter from SDO/ Durgapur, recommending this Halt, was received along with the representation.

(d) and (e) The proposal for opening of a passenger halt station